MINISTRY OF HEALTH AND FAMILY WELFARE

[FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA]

NOTIFICATION

New Delhi, the 1st October, 2018

No.12/01/2010-Admn.FSSAI.— Whereas certain draft of the Food Safety and Standards Authority of India (Recruitment and Appointment) Regulations, 2018 were published, as required under sub-section (1) of section 92 of the Food Safety and Standards Act, 2006 (34 of 2006) vide notification of the Food Safety and Standards Authority of India, No.F.No.12/01/2010-Admn.FSSAI, dated 7th February, 2018 in the Gazette of India, Extraordinary, Part-III, Section-4 dated 8th February, 2018 for inviting objections and suggestions from all persons likely to be affected thereby before expiry of the period of thirty days from the date of publications of the said regulations in the official Gazette;

And whereas, objections and suggestions received from public have been duly considered and suitable provisions have been incorporated to the extent admissible;

Now, therefore, in exercise of the power conferred by clause (a) of sub-section 2 of section 92 read with subsection (2) and (3) of section 9 of the Food Safety and Standards Act, 2006 (34 of 2006), the Food Authority, with the previous approval of the Central Government hereby makes following regulations, namely:-

CHAPTER I

PRELIMINARY

- 1. Short title and commencement. -(1) These regulations may be called the Food Safety and Standards Authority of India (Recruitment and Appointment) Regulations, 2018.
- (2) They shall come into force on the date of their publication in the Official Gazette.
- (3) They shall apply to posts specified in the Schedule annexed to these regulations.
 - 2. Definitions.-

In these regulations, unless the context otherwise requires,-

- (a) "Act" means the Food Safety and Standards Act, 2006 (34 of 2006);
- (b) "Central Government" means the Ministry of Health and Family Welfare, Government of India;
- (c) "Age" means the upper age limit as specified in the Schedule;
- (d) "Appointing and Disciplinary Authority" in relation to any post under the Food Authority means, -
- (i) the Chairperson of the Authority in respect of all Group 'A' posts of the level 14 (144200-218200) in the pay matrix; and above but does not include the Chief Executive Officer;
- (ii) the Chief Executive Officer of the Authority in respect of all Group 'A' posts of the level less than 14(Rs.144200-218200) in the pay matrix;
- (iii) the Executive Director of the Authority in respect of all Group 'B' posts; and
 - (iv) the Director in-charge of establishment at Food Safety and Standards Authority of India Headquarters or Regional Offices or Laboratories of the Food Authority in respect of all sanctioned posts equivalent to Group 'C' under their respective jurisdiction;
- (e) "Chief Executive Officer" means the Chief Executive Officer of the Food Authority;
- (f) "Candidate" means the person who is eligible for consideration against any of the posts specified in the Schedule of these regulations;
- (g) "Contract employee" means an employee whose employment is on contract basis for a specific period;

(h)"Committee" means and includes Search cum Selection Committee, Departmental Promotion Committee, Screening or Expert Committee or Assessment Board as specified in the Schedule or specific provisions under these regulations;

(i)"Direct Appointment" means any appointment made by the Authority otherwise than by appointment by transfer on deputation including short term contract or on contractual basis in accordance with the provisions of the regulations notified by the Food Authority.

- (j) "Deputation" means a method of recruitment where officers of Central Government Departments or State or UT Governments are appointed to post(s) in Food Safety and Standards Authority of India.
- (k) "Probation" means a person appointed to any post shall be on probation for the period as specified in the schedule.
- "Recognised university or educational board" means any University or Board set up under any law of Central or State legislature in India, as the case may be, and recognised by the University Grants Commission or any institution so authorised by the Central and State Governments for the purpose;
- (m) "Short-term contract" means the method of recruitment of officers belonging to non-government bodies, such as Universities, recognised research institutions, Public Sector Undertakings to the Food Authority for a specified period.
- (n) "Departmental employees or candidates" means all persons appointed in the services of the Food Authority on a regular basis under these regulations and employees appointed under the provisions of section 3 of these regulations;
- (o) words and expressions used in these regulations but not defined, shall have the meaning as respectively assigned to them in the Food Safety and Standards Act, 2006(34 of 2006) and the rules or regulations made thereunder, the General Clauses Act, 1897(10 of 1897) or the Code of Civil Procedure, 1908 (5 of 1908).

CHAPTER II

CLASSIFICATION OF POSTS

- 3. Initial constitution. All persons appointed in the service of the Food Authority on regular basis before the commencement of these regulations shall be deemed to have been appointed under these regulations and the service rendered by them shall be counted for the purpose of benefit of promotion and other service conditions.
- 4. Classification of Posts. The posts in the Food Authority shall be classified as follows: -

| Sl No. | Description. | Classification of posts. |
|--------|--|--------------------------|
| | | |
| | | |
| 1 | Post of Level 10 in pay matrix or above | Group "A" |
| 2 | Post of Level 6 to Level 9 in pay matrix | Group "B" |
| 3 | Post of Level 1 to level 5 in pay matrix | Group "C" |

- 5. Post, Cadres, classification and scales of pay.-
 - (a) There shall be three Cadres in Food Safety and Standards Authority of India, namely, Administrative and Finance Cadre (Sr.No. 1 to 17); Scientific and Technical cadre (Sr.No.18 to 21); and I.T. and other Specialized Services Cadre (Sr.No. 22to 32).

- (b) With the approval of the Competent Authority and for reasons to be recorded in writing, posts at levels 11 to 13 in pay matrix can be operated as a common pool across cadres and levels, based on the requirement and availability of eligible candidates.
- (c) The Cadre management of all Group 'A' and Group 'B' posts in Food Authority of India shall be undertaken centrally at Headquarters of Food Authority.
- (d) The cadre management of Group'C' posts shall be managed by Headquarters unless delegated to Regional Offices and Laboratories in respect of the posts under their respective jurisdiction.
- (e) The classification of posts and the pay levels attached thereto shall be as specified in the Schedule to these regulations.
- 6. General conditions for appointment in the Food Authority. -

The general conditions specified in sub-regulations (1) to (6) shall apply to all appointments in the Food Authority.

- (1) The Food Authority shall lay down the procedure for appointment.
- (2) Nothing in these regulations shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, other Backward Classes, Ex-Servicemen and other special categories of persons, in accordance with orders issued by the Central Government from time to time in this regard.
- (3) No person shall be eligible for appointment to the service of the Food Authority unless he or she has attained the age of eighteen years. There shall be no maximum age restriction for the departmental candidate for appointment to any post of the Food Authority under Direct Recruitment as specified in the Schedule.
- (4) No person shall be qualified for appointment to the service of the Food Authority unless he or she is,-
- (a) a citizen of India;
- (b) is covered by any other category of citizenship notified by the Central Government as eligible for appointment to service under the Government:

Provided that a person shall be treated as other category of citizenship if a certificate of eligibility has been granted by the Government of India in such person's favour.

- (5) No person shall be appointed to the service of the Food Authority unless he or she,-
 - (a) is a person bearing a good moral character and has not been convicted in the past for any offence;
 - (b) has been dismissed or removed or compulsorily retired from any Government or Public enterprise or private job or any other organisation on grounds of misconduct involving moral turpitude.
- (6)(a) No person, -
 - (i) who, has entered into or contracted a marriage with a person having a spouse living; or
 - (ii) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment;
- (b) every person shall be required to furnish a marriage declaration in the prescribed format before his or her appointment:

Provided that the competent authority may if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and there are other grounds for so doing, exempt any person from the operation of this regulation.

7. Relaxation in Appointment.-Notwithstanding anything contained in these regulations, the competent authority may approve appointment through deputation, short term contract, contract basis or as the case may be, till officers in feeder grade become eligible for promotion and may also operate higher level posts at lower level through deputation, short term contract, contract basis or as the case may be, as an interim measure, due to non-availability of suitable candidates at higher level posts.

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PART III-SEC.4

- 8. Recruitment Norms.-
 - (1) The method of recruitment to the posts, pay level, age limit, qualification and other matters connected thereto, shall be as specified in the Schedule.
 - (2) The closing date for the receipt of applications from candidates in India (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Ladakh Division of Jammu and Kashmir State, Lahauland Spiti district and Pangi Sub Division of Chamba district of Himachal Pradesh, Andaman and Nicobar Islands or Lakshadweep) shall be the date for determining the upper age limit of the advertised posts.
 - 9. Select list of candidates.-On the recommendations of the Selection Committee, a select list of candidates in order of merit alongwith a reserve list shall be prepared, as accepted by the Competent Authority which shall remain valid for a period of one year or for such extended period as the Competent Authority may specify.
 - 10. Selection of candidates.-
 - (a) offer of appointment to the candidates or the select list shall be issued in the order of merit shown in the select list specifying a time limit within which the candidate must join service, which may be extended at the discretion of the Competent Authority;
 - (b) the letter of offer of appointment shall specify the conditions to be fulfilled by a candidate, prior to appointment;
 - (c) the competent authority may withdraw the offer of appointment if the selected candidate fails to fulfil any
 of the conditions prescribed prior to appointment or if the candidate fails to join service within the specified
 time;
 - (d) all appointments by direct recruitment shall be subject to verification of character and antecedents;
 - (e) where an offer of appointment is withdrawn in the manner prescribed in clause (c) above, the competent authority at its discretion may issue offer of appointment to the candidate next below in the order of merit in the select list.
 - (f) the employees appointed shall be liable to serve anywhere in India or abroad.
 - (g) every person shall take oath under the Official Secrets Act, 1923 (19 of 1923) before his or her appointment.
- 11. Direct Recruitment. -
- (1) (a) The vacancies which are to be filled up shall be widely advertised as per extant government instructions;

(b) Applications not received by the last date mentioned in the advertisement or which are from candidates who do not satisfy the conditions laid down shall be liable to be summarily rejected:

Provided that the competent authority may extend the time given for receiving the applications.

(2) The candidates possessing the educational qualifications and experience as specified in the Schedule and other provisions under these regulations shall be eligible for direct recruitment through selection process. The competent authority may at its discretion, where it considers desirable, also stipulate whether written examination or interview or both to be a part of the selection process.

- (3) The competent authority, at its discretion, may maintain a panel of names of suitable candidates as per recommendations of the Selection Committee. Any such panel of names, if prepared and maintained, shall remain valid for a period of one year or for such extended period as the competent authority may specify from the date of its approval.
- (4) If a departmental candidate is selected for appointment to any of the posts by Direct Recruitment, the post shall be considered to be filled by Direct Recruitment.
- (5) With the approval of Food Authority, all persons on contract in the services of the Food Authority on the date of notification of these regulations may be permitted a relaxation in the upper age limit specified for direct recruitment and may be given weightage in selection for being engaged in the work of the Food Authority.

भाग III - खण्ड

भारत का राजपत्र : असाधारण

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12. Absorption. -

- (1) The candidates from other Ministries or Departments of the Central Government, State Governments, Universities, Public Sector Undertakings and government controlled or funded recognised research Organisations or Institutions may be appointed on absorption basis subject to fulfilment of the following conditions: -
 - (a) the candidate possesses minimum educational qualifications and experience as specified in Schedule; and
 - (b) the candidate holds a post analogous to the post applied for.
 - (2) The competent authority may, from time to time, by appropriate order, permanently absorb any person already appointed on deputation in the Food Authority by following the procedure mentioned in sub-regulations (3) below, except clause (3)(d) thereof, for persons already on deputation to the Authority on the date of notification of these Recruitment Regulations:

Provided that no person shall be absorbed in the Food Authority unless, such person has,-

- (a) given in writing his option to get permanently absorbed in the Food Authority, on being called to do so by the Food Authority, and
- (b) possesses minimum educational qualifications and experience as specified in Schedule to these regulations and has completed at least two years on deputation in the Food Authority.
- (3) The competent authority may consider for absorption of the persons referred to in sub-regulations (1) and (2) above,-
 - (a) on the recommendation of the Selection Committee and having regard to the suitability and the requirement of such person in the Food Authority; and
 - (b) in consultation with the parent office of such person;
 - (c) such person shall be absorbed in the Food Authority after he has tendered resignation from his substantive post and accepted by his parent organisation.
 - (d) any such possibility of absorption shall be indicated in advertisement.
- 13. Deputation (including Short Term Contract).-
 - (1) All appointments made on deputation on Foreign Service Terms including short term contract in the Food Authority under these regulations shall be for a period not exceeding three years in the first instance, which may be extended as per guidelines issued by the Government of India at the discretion of the Competent Authority which shall be based on the performance appraisal of the candidate and in consultation with the parent department. The deputation in the Food Authority on the posts as specified in the Schedule are exempted from rule of immediate absorption.
 - (2) The candidates from other Ministries or Departments of the Central Government, State Governments, Universities, Public Sector Undertakings and government controlled or funded recognised research Organisations or Institutions may be taken on deputation including on short term contract in the manner as specified in these regulations and subject to fulfilment of the following conditions, namely:-

- (i) possessing minimum educational qualifications and experience as specified in the Schedule, and
- (ii) holding a post analogous to the post applied for or has put in minimum number of years of service rendered in the lower post required for promotion to the level of deputation post or its analogous post.
- (3) The departmental candidates who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation except for the ex-cadre posts for which they are not the feeder grade officers.
- (4) If any employee proceeds on deputation to any Department or Organisation, the terms and conditions of service of such employee shall be governed under extant Government rules.

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|----|-------------------------------------|----------------|
| | | |

- 14. Appointment by Promotion.-
 - (1) Appointment of regular employees by promotion who fulfil the eligibility criteria as specified in the Schedule to different grades shall be made from the lower or feeder grades to the next higher post in direct line of promotion in the order of their seniority subject to availability of vacancy and on the recommendations of Departmental Promotion Committee which shall be constituted as per the extant instructions of the government on the subject.
 - (2) The fixation of seniority shall be in accordance with the general instructions or principles of seniority laid down by the Central Government and the fixation of seniority of a transferee shall not, however, affect any regular promotions to the next higher grade made prior to the date of such absorption.

15. Contract appointment.-

1. The competent authority may appoint employees on contract basis for a specified period to meet interim requirements arising out of failure to fill vacancies through normal mode of recruitment, on entry qualification, as required for equivalent sanctioned posts and terms and conditions as required with the approval of Chairperson of the Authority:

Provided that the total number of such appointments shall be within the sanctioned posts and shall be restricted to five percent of the total number of sanctioned post.

- (2) The competent authority may hire services of Consultants from open market for such other disciplines related to the duties entrusted to the Food Authority, where special skills and competencies, not covered in these regulations, are required, on terms and conditions as may be required with the approval of Chairperson of the Authority. Such appointments shall be over and above the sanctioned posts, but shall not exceed at anytime five percent of the overall sanctioned posts.
- (3) The consultants, under sub-regulation (1) and (2) above, shall be appointed on contract basis for a period not exceeding three years with no claims for subsequent permanent employment.
- (4) Procedure and norms for selection of appointment of employees appointed on contract basis shall be broadly aligned to these regulations and may be decided in each case by the Chairperson of the Authority.

(5)There shall be no provision for lien against the post in which officers have been appointed on contract basis.

16. Selection. -

- (1) Appointment to the posts shall be made through Selection Committees as specified in the Schedule.
- (2) The panel recommended by the Selection committee shall be valid for one year. If no selection is made from the panel within a period of one year, a fresh Selection committee shall be constituted to prepare a fresh panel. Such a committee may also consider the names of the persons in the earlier panel.

(3) The minimum educational qualifications and experience for candidates recruited through this process shall be as specified in the Schedule, but the minimum period of experience may be relaxed in the case of candidates possessing

expertise in highly specialised disciplines, provided it is so recorded in writing by the Selection Committee. The provision of relaxation shall be incorporated in the vacancy circular or advertisement.

17. Power of relaxation. -The power to relax any of the provisions of these regulations shall lie with the Central Government.

18. Interpretation. -If any question arises relating to the interpretation of these regulations, it will be referred to the Central Government for examination and the decision of the Central Government shall be final.

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| Sl. No. | Name of Doct | Executive Director |
|------------|--|---|
| 1 | Name of Post | Executive Director |
| 2 | Number of posts | <i>"</i> 2*(2018)" |
| 3 | Classification of post | General Central Service, Group-A, Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 14 (Rs.1,44,200-2,18,200) |
| 5 | Whether selection post or non selection post | Not applicable |
| б | Age limit for direct recruits | Not applicable |
| 7 | Educational and other qualifications required for direct recruits | Not applicable |
| 8 | Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes | Not applicable |
| 9 | Period of probation if any | Not applicable |
| 10 | Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods | By deputation |

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations:-

- (i) Holding analogous post on regular basis in the parent cadre or departments ; or
- (ii) With five years regular service in the grade rendered after appointment thereto on a regular basis in Pay level 13 or equivalent in the parent cadre or department ; and
- (iii) Having ten years experience of administration, finance or/ and vigilance matters.
- 12 If a Departmental Promotion Committee exists, what is its composition

Search- cum- Selection Committee shall comprise of: -

- (i) Chairperson, Food Safety and Standards Authority of India -Chairman
- (ii) Chief Executive Officer, Food Safety and Standards Authority of India- Member
- (iii) One representative nominated by Ministry of Health and Family Welfare Member
- (iv) One outside expert of appropriate level to be nominated by Chairperson, Food Safety and Standards Authority of India Member.
- 13 Circumstances in which Union Not applicable Public Service Commission is to be consulted in making recruitment

| S1. No. | | |
|------------|---|--|
| 1 | Name of Post | Advisor |
| 2 | Number of posts | "2*(2018)" |
| 3 | Classification of post | General Central Service, Group-A, Non- Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 14 (Rs.1,44,200-2,18,200) |
| 5 | Whether selection post or non selection post | Not applicable |
| 6 | Age limit for direct recruits | Not applicable |
| 7 | Educational and other qualifications required for direct recruits | Not applicable |
| 8 | Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes | Not applicable |
| 9 | Period of probation if any | Not applicable |
| 10 | Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to | Deputation |

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations:

(i) Holding analogous post on regular basis in the parent cadre or departments ; or

be filled by various methods

(ii) With five years regular service in the grade rendered after appointment thereto on a regular basis in Pay level 13 or equivalent in the parent cadre or department; and

(iii) Possessing "Master Degree from a recognized University or Institution in Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or any other subject as approved by Food Authority from time to time. OR

PG Diploma of at least one year duration from a recognized University or Institution in Food Safety and Quality Assurance (under appropriate nomenclature) and approved by the Food Authority from time to time

BE or B.Tech in Food Technology or Dairy Technology or Biotechnology or Oil Technology or Food Process Engineering or Food Processing Technology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Bachelor's degree (not less than four years duration) in Medicine or Veterinary sciences or Fisheries or Animal Sciences or any other subject as approved by Food Authority from time to time; and

(iv) with eighteen years experience of working in research and development in Laboratories or Research Institutions or Scientific Organisations in the field of food science or standards or safety and out of the aforesaid eighteen years at least nine years should be in a supervisory capacity; or Doctorate Degree in any of the aforesaid subjects with fifteen years working experience in the Laboratories or research institutions or scientific organisations in the fields mentioned above in this para and out of fifteen years at least eight years should be in a supervisory capacity; and (v) Published research work of high standards in related field.

12 If a Departmental Promotion Committee exists, what is its composition

Search- cum- Selection Committee shall comprise of:-

- (i) Chairperson, Food Safety and Standards Authority of India -Chairman
- (ii) Chief Executive Officer, Food Safety and Standards Authority of India Member
- (iii) One representative nominated by Ministry of Health and Family Welfare Member
- (iv) One outside expert of appropriate level to be nominated by Chairperson, Food Safety and Standards Authority of India Authority Member.
- 13 Circumstances in which Union Public Service Commission is to be consulted in making recruitment

Not applicable

OR

S1.

| No. 1 | Name of Post | Director |
|----------|--|--|
| 2 | Number of posts | "16*(2018)" |
| 3 | Classification of post | General Central Service, Group-A, Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 13 (Rs.1,23,100-2,15,900) |
| 5 | Whether selection post or non selection post | Selection |

- 6 Age limit for direct recruits 50 Years
- 7 Educational and other qualifications required for direct recruits

(a) (i) Bachelor's Degree from a recognised University or Institution; and

(ii) Fifteen Years experience in handling administration, finance, human resource development or/ and vigilance matters depending on the post requirement.

Desirable: Degree of Law or MBA degree or equivalent from a recognised university or Institution OR

(b)(i) "Master Degree from a recognized University or Institution in Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or any other subject as approved by Food Authority from time to time OR

PG Diploma of at least one year duration from a recognized University or Institution in Food Safety and Quality Assurance (under appropriate nomenclature) and approved by the Food Authority from time to time

OR

BE or B.Tech in Food Technology or Dairy Technology or Biotechnology or Oil Technology or Food Process Engineering or Food Processing Technology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Bachelor's degree (not less than four years duration) in Medicine or Veterinary sciences or Fisheries or Animal Sciences or any other subject as approved by Food Authority from time to time and; .

(b) (ii) with fourteen years experience of working in research and development in Laboratory or Research Institutions or Scientific Organisations in the field of food science or standards or safety out of which at least five years should be as group leader or in a supervisory capacity and should have handled food science related programmes involving planning, development and coordination; OR

(c) (i) Doctorate Degree in any of the aforesaid subjects with twelve years experience of working in research and development in Laboratories or Research Institutions or Scientific Organisations in the field of food science or standards or safety out of which at least five years should be as group leader or in a supervisory capacity and should have handled food science related programmes involving planning, development and coordination; and

(c) (ii) Should have published research work in related field.

Note 1: Out of the total experience sought, two years of experience should be in immediate lower pay level in central dearness allowance, or equivalent industrial dearness allowance scale (as applicable) and in case of candidates working in private sector he or she shall be drawing minimum comparable annual cost To company for last two years to be decided by the competent authority and shall be indicated in the advertisement on each occasion

Note 2: Qualifications are relaxable at the discretion of the Competent Authority in the case of candidates otherwise well qualified.

Note 3: The qualification(s) regarding experience is relaxable at the discretion of the Competent Authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the Competent Authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

Note 4: The educational qualification & experience from the above will be decided as per functional requirement of the post which shall be mentioned in the advertisement on each occasion

8 Whether age and No educational qualifications prescribed for direct recruits will apply in case of promotes

absorption

percentage of the vacancies to be filled by various

9 Period of probation if any One Year

and

10 Method of recruitment whether by direct recruitment or by promotion or by deputation
 (i) 60% by Promotion failing which Deputation (including short-term contract) or absorption
 (ii) 40% by Direct recruitment

- 11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made
 - (a) For Promotion:

or

methods

Joint Director in Level 12 (Rs.78,800-2,09,200) with five years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying

(b) For Deputation (including short term contract) or Absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations:-

- (a) (i) Holding analogous post on regular basis in the parent cadre or department; or
 (ii) With five years regular service in the grade rendered after appointment thereto on a regular basis in Pay Level 12 or equivalent in the parent cadre or department; and
- (b) Possessing the educational qualification prescribed for Direct Recruitment under column 7.
- 12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall consist of -

(i) Chief Executive Officer, Food Safety and Standards Authority of India - Chairman.

(ii) Executive Director, Food Safety and Standards Authority of India - Member

(iii) Advisor, Food Safety and Standards Authority of India - Member.

(iv) One representative nominated by Ministry of Health and Family Welfare - Member

(v) One outside expert of appropriate level to be nominated by Chairperson, Food Safety and Standards

Authority of India - Member.

13 Circumstances in which Union Public Service Commission is to be consulted in making recruitment Not Applicable

S1.

| SI. No. 1 | Name of Post | Joint Director |
|-----------------|--|--|
| 2 | Number of posts | "32*(2018)" |
| 3 | Classification of post | General Central Service, Group-A, Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 12 (Rs.78,800-2,09,200) |
| 5 | Whether selection post or non selection post | Selection |
| ~ | | 50 M |

6 Age limit for direct recruits 50 Years

7 Educational and other qualifications required for direct recruits

(a) (i) Bachelor's Degree from a recognised University or Institution; and

(ii) Twelve Years experience in handling administration, finance, human resource development or/ and vigilance matters depending on the post requirement.

Desirable: MBA degree or equivalent from a recognised university or Institution

OR

(b) Full time Degree of Law from a recognised University or institution with twelve years experience of handling legal matters or working experience as Law Officer in a reputed Government or Autonomous body or Research Institutions or Universities or Public Sector Undertakings or Law firms.

OR

(c) (i) "Master Degree from a recognized University or Institution in Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or any other subject as approved by Food Authority from time to time OR

PG Diploma of at least one year duration from a recognized University or Institution in Food Safety and Quality Assurance (under appropriate nomenclature) and approved by the Food Authority from time to time

OR

BE or B.Tech in Food Technology or Dairy Technology or Biotechnology or Oil Technology or Food Process Engineering or Food Processing Technology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Bachelor's degree (not less than four years duration) in Medicine or Veterinary sciences or Fisheries or Animal Sciences or any other subject as approved by Food Authority from time to time.

(c) (ii) with eleven years experience of working in research and development in Laboratory or Research Institutions or Scientific Organisations in the field of food science or standards or safety out of which at least five years should be as group leader or in a supervisory capacity and should have handled food science related programmes involving planning, development and coordination; OR

(d)(i) Doctorate Degree in any of the aforesaid subjects with nine Years experience of working in research and development in Laboratories or Research Institutions or Scientific Organisations in the field of food science or standards or safety out of which at least five years should be as group leader or in a supervisory capacity and should have handled food science related programmes involving planning, development and coordination; and

(ii) Should have published research work in related field.

No

Note 1: Out of the total experience sought, two years of experience should be in immediate lower pay level in central dearness allowance, or equivalent industrial dearness allowance Scale (as applicable) and in case of candidates working in private sector he or she shall be drawing minimum comparable annual cost to company for last two years to be decided by the competent authority and shall be indicated in the advertisement on each occasion

Note 2: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

Note 3: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

Note 4: The educational qualification & experience from the above will be decided as per functional requirement of the post which shall be mentioned in the advertisement on each occasion

- 8 Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes
- 9 Period of probation if any One Year
- 10 Method of recruitment whether by direct recruitment or by promotion or by deputation absorption and or percentage of the vacancies to be filled by various methods

(i) 60% by Promotion failing which Deputation (including short-term contract) or absorption
 40% by Direct recruitment

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

(a) For promotion:

Deputy Director in Level 11(Rs.67,700-2,08,700) with five years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

(b) For deputation (including short term contract) or absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations:

(a)(i) Holding analogous post on regular basis in the parent cadre or department; or

(ii) With five years regular service in the grade rendered after appointment thereto on a regular basis in Pay Level 11 or equivalent in the parent cadre or department; and

(b) Possessing the educational qualification prescribed for direct recruitment under column 7.

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall consist of –
(i) Chief Executive Officer, Food Safety and Standards Authority of India - Chairman.
(ii) Executive Director, Food Safety and Standards Authority of India - Member
(iii) Advisor, Food Safety and Standards Authority of India - Member.
(iv)One outside expert of appropriate level to be nominated by Chairperson, Food Safety and Standards Authority of India - Member.

13 Circumstances in which Not applicable Union Public Service Commission is to be consulted in making recruitment

| No. | | |
|-----|--|--|
| 1 | Name of Post | Deputy Director |
| 2 | Number of posts | "44*(2018)" |
| 3 | Classification of post | General Central Service, Group-A Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 11 (Rs.67,700-2,08,700) |
| 5 | Whether selection post or non selection post | Selection |
| 6 | Age limit for direct recruits | 40 Years |

7 Educational and other qualifications required for direct recruits

(a) Bachelor's Degree from a recognised University or Institution; and ten Years experience in handling administration, finance, human resource development or/ and vigilance matters depending on the post requirement.

Desirable: MBA degree or equivalent from a recognised university or Institution

OR

(b)Full time Degree of Law from a recognised University or institution with six years experience of handling legal matters or working experience as Law Officer in a reputed Government or Autonomous body or Research Institutions or Universities or Public Sector Undertaking or Law firms.

OR

(c) (i) "Master Degree from a recognized University or Institution in Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or any other subject as approved by Food Authority from time to time

OR

C1

PG Diploma of at least one year duration from a recognized University or Institution in Food Safety and Quality Assurance (under appropriate nomenclature) and approved by the Food Authority from time to time

OR

BE or B.Tech in Food Technology or Dairy Technology or Biotechnology or Oil Technology or Food Process Engineering or Food Processing Technology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Bachelor's degree (not less than four years duration) in Medicine or Veterinary sciences or Fisheries or Animal Sciences or any other subject as approved by Food Authority from time to time.

(c) (ii) with nine years experience of working in research and development in Laboratory or Research Institutions or Scientific Organisations in the field of food science or standards or safety out of which at least four years should be as group leader or in a supervisory capacity and should have handled food science related programmes involving planning, development and coordination; OR

(d)(i) Doctorate Degree in any of the aforesaid subjects with seven Years experience of working in research and development in Laboratories or Research Institutions or Scientific Organisations in the field of food science or standards or safety out of which at least four years should be as group leader or in a supervisory capacity and should have handled food science related programmes involving planning, development and coordination; and

(d)(ii) Should have published research work in related field.

Desirable: Graduate Aptitude Test Engineering or Council of Scientific and Industrial Research or

Indian Council of Agricultural Research National Eligibility Test.

Note 1: Out of the total experience sought, two years of experience should be in immediate lower pay level in central dearness allowance, or equivalent industrial dearness allowance Scale (as applicable) and in case of candidates working in private sector he or she shall be drawing minimum comparable annual cost to compnay for last two years to be decided by the competent authority and shall be indicated in the advertisement on each occasion

Note 2: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

Note 3: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

Note 4: The educational qualification & experience from the above will be decided as per functional requirement of the post which shall be mentioned in the advertisement on each occasion

- 8 Whether age and educational No qualifications prescribed for direct recruits will apply in case of promotes
- 9 Period of probation if any Two Years
- 10 Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods

(i)60% by promotion failing which deputation (including short-term contract)or absorption(ii)40% by direct recruitment

- vacancies to be filled by various methods
 - 11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

(a) For promotion:

Assistant Director or Assistant Director (Technical) or Food Analyst in Level 10 (Rs.56,100-1,77,500) with five years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: The eligibility list for promotion shall be prepared with reference to the date of completion by the officers of the prescribed qualifying service in their respective grade or post.

Note 2: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

(b) For deputation (including short term contract) or absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations :-

(a)(i) Holding analogous post on regular basis in the parent cadre departments; or

(ii) With five years regular service in the grade rendered after appointment thereto on a regular basis in Pay Level 10 or equivalent in the parent cadre or department; or

(iii) With six years regular service in the grade rendered after appointment thereto on a regular basis in Pay Level 8 or equivalent in the parent cadre or department; and

(b) Possessing the educational qualification prescribed for direct recruitment under column 7.

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall consist of –
(i) Chief Executive Officer, Food Safety and Standards Authority of India - Chairman.
(ii) Executive Director, Food Safety and Standards Authority of India - Member
(iii) Advisor, Food Safety and Standards Authority of India - Member.
(iv)One outside expert of appropriate level to be nominated by Chairperson, Food Safety and Standards Authority of India - Member.

13 Circumstances in which Union Not applicable Public Service Commission is to be consulted in making recruitment S1.

| No. | | |
|-----|---|-----------------------------------|
| 1 | Name of Post | Assistant Director |
| 2 | Number of posts | "22*(2018)" |
| 3 | Classification | General Central Service, Group-A, |
| | of post | Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 10 (Rs.56,100-1,77,500) |
| 5 | Whether selection post or non selection post | Selection |
| 6 | Age limit for direct recruits | 35 Years |
| 7 | Educational and other qualifications required | for direct reconvite |

7 Educational and other qualifications required for direct recruits

(a) Bachelor's Degree from a recognised University or Institution; and six years' experience in handling administration, finance, human resource development or/ and vigilance and accounts matters depending on the post requirement.

Desirable: MBA degree from a recognised university or Institution

OR

(b) Degree of Law from a recognised University or institution with three years experience of handling legal matters or working experience as Law Officer in a reputed Government or Autonomous body or Research Institutions or Universities or Public Sector Undertakings or Law firms.

Note 1: Out of the total experience sought, two years of experience should be in immediate lower pay level in central dearness allowance, or equivalent industrial dearness allowance scale (as applicable) and in case of candidates working in private sector he or she shall be drawing minimum comparable annual cost to company for last two years to be decided by the competent authority and shall be indicated in the advertisement on each occasion

Note 2: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

Note 3: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

Note 4: The educational qualification & experience from the above will be decided as per functional requirement of the post which shall be mentioned in the advertisement on each occasion

- 8 Whether age and educational qualifications No prescribed for direct recruits will apply in case of promotes
- 9 Period of probation if any
- 10 recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods
- 11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer

Two Years

Method of recruitment whether by direct (i) 50% by promotion failing which deputation (including short-term contract) or absorption (ii) 50% by direct recruitment

to be made

(a) For promotion:

Administrative Officer in Level 8(Rs.47,600-1,51,100) with two years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

(b) For deputation (including short term contract) or absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations :-

(a)(i) Holding analogous post on regular basis in the parent cadre or department; or

(ii) with two years regular service in the grade rendered after appointment thereto on a regular in pay Level 8 or equivalent in the parent cadre or department; or

(iii) With three years regular service in the grade rendered after appointment thereto on a regular in Pay Level 7 or equivalent in the parent cadre or department; or

(iv) With eight years regular service in the grade rendered after appointment thereto on a regular in the Pay Level 6 or equivalent in the parent cadre or department and

(b) Possessing the educational qualification prescribed for direct recruitment under column 7.

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall consist of -

(i) Chief Executive Officer, Food Safety and Standards Authority of India- Chairman.

(ii) Executive Director, Food Safety and Standards Authority of India - Member

(iii) Advisor, Food Safety and Standards Authority of India - Member.(iv)One outside expert of appropriate level to be nominated by Chairperson, Food Safety and Standards Authority of India - Member.

13 Circumstances in which Union Public Not applicable Service Commission is to be consulted in making recruitment

| Sl. No. | | |
|------------|--|---|
| 1 | Name of Post | Administrative Officer |
| 2 | Number of posts | "25*(2018)" |
| 3 | Classification of post | General Central Service, Group-B, Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 08 (Rs.47,600-1,51,100) |
| 5 | Whether selection post or non selection post | Selection |
| 6 | Age limit for direct recruits | 30 Years |
| _ | | |

7 Educational qualifications and other required for direct recruits

> Bachelor's Degree from a recognised University or Institution; and three years' experience in handling administration, finance, human resource development or/ and vigilance and accounts matters depending on the post requirement.

> Desirable: Master degree or MBA(personnel or human resource management or Finance) or CA or CS or ICWA from a recognised university or Institution

> Note 1: Out of the total experience sought, two years of experience should be in immediate lower pay level in central dearness allowances, or equivalent industrial dearness allowance scale (as applicable) and in case of candidates working in private sector he or she shall be drawing minimum comparable annual cost to company for last two years to be decided by the competent authority and shall be indicated in the advertisement on each occasion

> Note 2: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

> Note 3: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

> Note 4: The educational qualification & experience from the above will be decided as per functional requirement of the post which shall be mentioned in the advertisement on each occasion

> > Two Years

- 8 Whether age and educational qualifications No prescribed for direct recruits will apply in case of promotes
- 9 Period of probation if any
- 10 Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods
- 11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer

(i) 90% by promotion failing which deputation (including short-term contract) or absorption (ii) 10% by direct recruitment

to be made

(a) For promotion:

Assistant in Level 6(Rs.35,400-1,12,400) with six years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

(b) For deputation (Including Short Term Contract) or absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations :-

(a)(i) Holding analogous post on regular basis in the parent cadre or department; or

(ii) with two years regular service in the grade rendered after appointment thereto on a regular basis in the pay level 7 or equivalent in the parent cadre or department; or

(iii) with six years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 6 or equivalent in the parent cadre or department and

(b) Possessing the educational qualification prescribed for direct recruitment under column 7.

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall consists of:-

- (i) Executive Director, Food Safety and Standards Authority of India Chairman.
- (ii) Advisor, Food Safety and Standards Authority of India Member
- (iii) Director, Food Safety and Standards Authority of India Member

(iv) One outside expert of appropriate level to be nominated by Chief Executive Officer, Food Safety and Standards Authority of India - Member.

13 Circumstances in which Union Public Not Applicable Service Commission is to be consulted in making recruitment S1. No. Name of Post 1 Assistant 2 Number of posts "76*(2018)" 3 Classification of post General Central Service, Group-B Non-Ministerial 4 Level in the Pay Matrix Pay Level 06 (Rs.35,400-1,12,400) 5 Whether selection post or non Selection selection post Age limit for direct recruits 30 Years 6 7 Educational and other qualifications Bachelor's Degree from a recognised University or required for direct recruits Institution Note 1: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified. 8 Whether educational No age and qualifications prescribed for direct recruits will apply in case of promotes Period of probation if any Two Years 9

10 Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods
(i) 10% by promotion failing which deputation (including short-term contract) or absorption
(ii) 10% by promotion failing which deputation (including short-term contract) or absorption

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

(a) For promotion:

Junior Assistant (Grade-I) in Level 4(Rs.25,500-81,100) with ten years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

(b) For deputation (Including Short Term Contract) or absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations :-

(a)(i) Holding analogous post on regular basis in the parent cadre; or

(ii) with ten years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 4 or equivalent in the parent cadre or department and

(iii) Possessing three years' experience in administration, human resource development, or / and vigilance matters depending on the post requirement.

- (b) Possessing the educational qualification prescribed for direct recruitment under column 7.
- 12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall consists of:-

- (i) Executive Director, Food Safety and Standards Authority of India Chairman.
- (ii) Advisor, Food Safety and Standards Authority of India Member
- (iii) Director, Food Safety and Standards Authority India Member
- (iv) One outside expert of appropriate level to be nominated by Chief Executive Officer, Food Safety and Standards Authority of India Member.
- 13 Circumstances in which Union Not Applicable Public Service Commission is to be consulted in making recruitment

| Sl. No. | | |
|------------|--|---|
| 1 | Name of Post | Junior Assistant (Grade-I) |
| 2 | Number of posts | "12*(2018)" |
| 3 | Classification of post | General Central Service, Group-C Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 04 (Rs.25,500-81,100) |
| 5 | Whether selection post or non selection post | Non-Selection |
| 6 | Age limit for direct recruits | 25 Years |
| 7 | Educational and other qualifications required for direct recruits | 12th Standard or equivalent examination from a recognized Board or University Note 1: Qualifications are relaxable at the discretion of the Competent Authority in the case of candidates otherwise well qualified. |
| 8 | Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes | No |
| 9 | Period of probation if any | Two Years |
| 10 | Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods | (i) 10% by promotion failing which deputation (including short-term contract) or absorption(ii) 90% by direct recruitment |
| 11 | In case of recruitment by promotion or | deputation or absorption grades from which promotion |

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made For promotion:

Junior Assistant Grade-II in Level 2 (Rs.19900-63200) with eight years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

- 12 If a Departmental Promotion Committee exists, what is its composition Selection Committee shall consists of:

 (i)Director, Food Safety and Standards Authority of India - Chairman.
 (ii)Joint Director Food Safety and Standards Authority of India - Member
 (iii) Deputy Director, Food Safety and Standards Authority of India - Member
 (iv)One outside expert of appropriate level to be nominated by Chief Executive Officer, Food Safety and Standards Authority of India - Member

 12 Circumstances in which Union Not Applicable
- 13 Circumstances in which Union Not Applicable Public Service Commission is to be consulted in making recruitment

| Sl. No. | | |
|------------|--|--|
| 1 | Name of Post | Junior Assistant (Grade-II) |
| 2 | Number of posts | "12*(2018)" |
| 3 | Classification of post | General Central Service, Group-C Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 02 (Rs.19900-63200) |
| 5 | Whether selection post or non selection post | Non-Selection |
| 6 | Age limit for direct recruits | Not Applicable |
| 7 | Educational and other qualifications required for direct recruits | 12th Standard or equivalent examination from a recognized Board or University Note 1: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified. |
| 8 | Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes | No |
| 9 10 | Period of probation if any Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods | Not applicable (i) 100% promotion failing which deputation (including short- term contract) or absorption |

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

For promotion: MTS in Level 1 (Rs.18,000-56,900) with three years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall consists of: (i)Director, Food Safety and Standards Authority of India - Chairman. (ii)Joint Director, Food Safety and Standards Authority of India - Member (iii) Deputy Director, Food Safety and Standards Authority of India- Member (iv)One outside expert of appropriate level to be nominated by Chief Executive Officer, Food Safety and Standards Authority of India - Member. Circumstances in which Union Public

13 Service Commission is to be consulted in making recruitment

Not Applicable

| S1. No. | | |
|------------|--|--|
| 1 | Name of Post | Assistant Director (OL) |
| 2 | Number of posts | "1*(2018)" |
| 3 | Classification of post | General Central Service, Group-A Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 10 (Rs.56,100-1,77,500) |
| 5 | Whether selection post or non selection post | Selection |
| 6 | Age limit for direct recruits | Not Applicable |
| 7 | Educational and other qualifications required for direct recruits | Not Applicable |
| 8 | Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes | No |
| 9 | Period of probation if any | Two Years |
| 10 | Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods | 100% by promotion failing which deputation (including short-term contract) or absorption |

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

(a) For promotion:

Hindi Translator in Level 6(Rs.35,400-1,12,400) with eight years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

(b) For deputation (Including Short Term Contract) or absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations :

(a)(i) Holding analogous post on regular basis in the parent cadre or department; or

(ii) with two years regular service in the grade rendered after appointment thereto on a regular basis in the pay Level 8 or equivalent in the parent cadre or department; or

(iii) With three years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 7 or equivalent in the parent cadre or department; or

(iv) With eight years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 6 or equivalent in the parent cadre or department and

(b) Possessing the following educational qualification and experience :-

Masters degree from a recognized University in Hindi with English as a compulsory or elective subject or as the medium of examination at the degree level; OR

Master's degree from a recognized University in English with Hindi as a compulsory or elective subject or as the medium of examination at the degree level; OR

Master's degree from a recognized University in any subject other than Hindi or English, with Hindi medium and English as a compulsory or elective subject or as the medium of examination at the degree level;

OR

Master's degree from a recognized University in any subject other than Hindi or English, with English medium and Hindi as a compulsory or elective subject or as the medium of examination at the degree level;

OR

Master's Degree from a recognized University in any subject other than Hindi or English, with Hindi and English as compulsory or elective subjects or either of the two as a medium of examination and the other as a compulsory or elective subject at degree level; and

(ii) Three years's experience of using or applying terminology (terminological work) in Hindi and translation work from English to Hindi or vice-versa, preferably of technical or scientific literature under Central or State Government or Autonomous Body or Statutory Organization or Public Sector Undertaking or Universities or educational institutions

OR

Three years experience of teaching in Hindi and English or research in Hindi or English under Central or State Governments or Autonomous Body or Statutory Organization or Public Sector Undertakings or Universities or recognized research or educational institutions

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall consist of –

(i) Chief Executive Officer, Food Safety and Standards Authority of India - Chairman.(ii) Executive Director, Food Safety and Standards Authority of India - Member

(iii) Advisor, Food Safety and Standards Authority of India - Member.(iv)One outside expert of appropriate level to be nominated by Chairperson, Food Safety and Standards Authority of India - Member.

13 Circumstances in which Union Not Applicable Public Service Commission is to be consulted in making recruitment

| S1. No. | | |
|------------|--|-----------------------------------|
| 1 | Name of Post | Hindi Translator |
| 2 | Number of posts | "3*(2018)" |
| 3 | Classification of post | Group-'B' Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 06 (Rs.35,400-1,12,400) |
| 5 | Whether selection post or non selection post | Not Applicable |
| | | |

- 6 Age limit for direct recruits 30 Years
- 7 Educational and other qualifications required for direct recruits

Masters degree from a recognized University in Hindi with English as a compulsory or elective subject or as the medium of examination at the degree level;

OR

Master's degree from a recognized University in English with Hindi as a compulsory or elective subject or as the medium of examination at the degree level;

OR

Master's degree from a recognized University in any subject other than Hindi or English, with Hindi medium and English as a compulsory or elective subject or as the medium of examination at the degree level;

OR

Master's degree from a recognized University in any subject other than Hindi or English, with English medium and Hindi as a compulsory or elective subject or as the medium of examination at the degree level;

OR

Master's Degree from a recognized University in any subject other than Hindi or English, with Hindi and English as compulsory or elective subjects or either of the two as a medium of examination and the other as a compulsory or elective subject at degree level;

And

Recognized Diploma or Certificate course in translation from Hindi to English & vice versa or two years' experience of translation work from Hindi to English and vice versa in Central or State Government office, including Government of India Undertaking.

Note 1: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

Note 2: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

- 8 Whether age and educational Not applicable qualifications prescribed for direct recruits will apply in case of promotes
 9 Period of probation if any Two Years
 10 Method of recruitment whether hy 100% by direct recruits
- 10 Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and

100% by direct recruitment

percentage of the vacancies to be filled by various methods

- 11 In case of recruitment by promotion Not Applicable or deputation or absorption, grades from which promotion or deputation or transfer to be made
- 12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall consist of:

- (i) Executive Director, Food Safety and Standards Authority of India Chairman.
- (ii) Director, Food Safety and Standards Authority of India Member
- (iii) Joint Director, Food Safety and Standards Authority of India Member
- (iv) One outside expert of appropriate level to be nominated by Chief Executive Officer, Food Safety and Standards Authority of India Member
- 13 Circumstances in which Union Not Applicable Public Service Commission is to be consulted in making recruitment

| | S1. No. | | |
|---|------------|--|---|
| | 1 | Name of Post | Senior Private Secretary |
| | 2 | Number of posts | "7*(2018)" |
| | 3 | Classification of post | General Central Service, Group-B Non-Ministerial |
| 4 | 4 | Level in the Pay Matrix | Pay Level 08 (Rs.47,600-1,51,100) |
| - | 5 | Whether selection post or non selection post | Selection |
| (| 6 | Age limit for direct recruits | Not Applicable |
| , | 7 | Educational and other qualifications required for direct recruits | Not Applicable |
| : | 8 | Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes | No |
| | 9 10 | Period of probation if any Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods | Not Applicable 100% by promotion failing which deputation (including short-term contract) or absorption |

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

(a) For promotion:

~ 1

Personal Secretary in Level 7(Rs.44,900-1,42,400) with two years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: The eligibility list for promotion shall be prepared with reference to the date of completion by the officers of the prescribed qualifying service in their respective grade or post.

Note 2: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

(b) For deputation (Including Short Term Contract) or absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations :-

(i) Holding analogous post on regular basis in the parent cadre or department; or

(i) with two years regular service in the grade rendered after appointment thereto on a regular basis in Pay Level 6 or equivalent in the parent cadre or department.

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall consists of:-

- (i) Executive Director, Food Safety and Standards Authority of India Chairman.
- (ii) Advisor, Food Safety and Standards Authority of India Member
- (iii) Director, Food Safety and Standards Authority of India Member
- (iv) One outside expert of appropriate level to be nominated by Chief Executive Officer, Food Safety and Standards Authority of India Member.
- 13 Circumstances in which Union Not Applicable Public Service Commission is to be consulted in making recruitment

| Sl. No. | | |
|------------|--|--|
| 1 | Name of Post | Personal Secretary |
| 2 | Number of posts | "17*(2018)" |
| 3 | Classification of post | Group-B Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 07 (Rs.44,900-1,42,400) |
| 5 | Whether selection post or non selection post | Selection |
| 6 | Age limit for direct recruits | Not Applicable |
| 7 | Educational and other qualifications required for direct recruits | Not Applicable |
| 8 | Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes | No |
| 9 | Period of probation if any | Not Applicable |
| 10 | Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods | 100% by promotion failing which deputation (including short-term contract) or absorption |

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

(a) For promotion:

Personal Assistant in Level 6(Rs. 35,400-1,12,400) with five years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: The eligibility list for promotion shall be prepared with reference to the date of completion by the officers of the prescribed qualifying service in their respective grade or post.

Note 2: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

(b) For deputation (Including Short Term Contract) or absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations :-

(i) Holding analogous post on regular basis in the parent cadre or department; or

(ii) with five years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 6 or equivalent in the parent cadre or department.

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall consists of:-

- (i) Executive Director, Food Safety and Standards Authority of India Chairman.
- (ii) Advisor, Food Safety and Standards Authority of India- Member
- (iii) Director, Food Safety and Standards Authority of India Member
- (iv) One outside expert of appropriate level to be nominated by Chief Executive Officer, Food Safety and Standards Authority of India Member
- 13 Circumstances in which Union Not Applicable Public Service Commission is to be consulted in making recruitment

S1.

| Sl. No. | | |
|------------|--|---|
| 1 | Name of Post | Personal Assistant |
| 2 | Number of posts | "39*(2018)" |
| 3 | Classification of post | General Central Service, Group-'B' Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 06 (Rs.35,400-1,12,400) |
| 5 | Whether selection post or non selection post | Not Applicable |
| 6 | Age limit for direct recruits | 30 Years |
| 7 | Educational and other qualifications requ | ired for direct recruits |
| | (i) Bachelor's Degree from a recognised and typing (40 WPM - English) and/ or (2 | University or Institution with proficiency in shorthand (80 WPM) 35 WPM- Hindi) |
| | Desirable: Diploma or certificate in office managem reputed institution. | cient in using MS Office and internet etc. nent and secretarial procedure or equivalent from a recognised or ne discretion of the competent authority in the case of candidates |
| 8 | Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes | Not Applicable |
| 9 10 | Period of probation if any Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods | Two Years 100% by direct recruitment |
| 11 | In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made | Not Applicable |
| 12 | If a Departmental Promotion Committee exists, what is its composition | |
| | Selection Committee shall consist of:- | |
| | (i) Executive Director, Food Safety and S | Standards Authority of India- Chairman. |

- (ii) Advisor, Food Safety and Standards Authority of India Member
 (iii) Director, Food Safety and Standards Authority of India Member
 (iv) One outside expert of appropriate level to be nominated by Chief Executive Officer, Food Safety

and Standards Authority of India - Member

S1.

| No. 1 | Name of Post | Staff Car Driver (Ordinary Grade) |
|----------|--|--|
| 2 | Number of posts | "3*(2018)" |
| 3 | Classification of post | General Central Service, Group-C Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 02 (Rs.19,900-63,200) |
| 5 | Whether selection post or non selection post | Not applicable |
| 6 | Age limit for direct recruits | 25 Years |

7 Educational and other qualifications required for direct recruits

(i) Possession of a valid driving license for motor cars;

(ii)Knowledge of motor mechanism (The candidate should be able to remove minor defects in vehicle)

(iii) Experience of driving a motor car for at least three years; and

(iv) Pass in 10th Standard

Note 1: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

Note 2: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

Two Years

| 8 | Whether | age | and | educ | catio | nal | Not Applicable |
|---|-------------|--------|---------|--------|-------|------|----------------|
| | qualificati | ons pr | escribe | ed for | dir | rect | |
| | recruits | will a | pply | in ca | ase | of | |
| | promotes | | | | | | |

- 9 Period of probation if any
- 10 Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made deputation or absorption failing which by direct recruitment. For armed forces Personnel: deputation or re-employment.

Deputation or absorption: From amongst the regular Staff Car Driver in Pay Level -1 in any Government Organization and who fulfill the necessary qualification as mentioned in column 7

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee consists of:-

- (i) Director, Food Safety and Standards Authority of India Chairman.
- (ii) Joint Director Food Safety and Standards Authority of India Member

- (iii) Deputy Director, Food Safety and Standards Authority of India Member
- (iv) One outside expert of appropriate level to be nominated by Chief Executive Officer, Food Safety and Standards Authority of India Member
- 13 Circumstances in which Union Not Applicable Public Service Commission is to be consulted in making recruitment

| Sl. | | |
|----------|---|--|
| No. 1 | Name of Post | Multi Tasking Staff (MTS) |
| 2 | Number of posts | "50*(2018)" |
| 3 | Classification of post | General Central Service, Group-C Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 01 (Rs.18,000-56,900) |
| 5 | Whether selection post or non selection post | Not applicable |
| 6 | Age limit for direct recruits | 25 Years |
| 7 | Educational and other qualifications required for direct recruits | Matriculation or equivalent from recognised board Note 1: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified. |
| 8 | Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes | Not applicable |
| 9 | Period of probation if any | Two Years |
| 10 | Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods | 100% by direct recruitment |
| 11 | In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made | Not Applicable |
| 12 | If a Departmental Promotion Committee | exists, what is its composition |
| | Selection Committee consists of: - | |
| | (i) Director, Food Safety and Standards Authority of India - Chairman. (ii)Joint Director Food Safety and Standards Authority of India - Member (iii) Deputy Director, Food Safety and Standards Authority India- Member (v) One outside expert of appropriate level to be nominated by Chief Executive Officer, Food Safety and Standards Authority of India - Member | |

| S1. No. | | |
|------------|--|--|
| 1 | Name of Post | Assistant Director (Technical) |
| 2 | Number of posts | "60*(2018)" |
| 3 | Classification of post | General Central Service, Group-A Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 10 (Rs.56,100-1,77,500) |
| 5 | Whether selection post or non selection post | Selection |
| 6 | Age limit for direct recruits | 35 Years |

7 Educational and other qualifications required for direct recruits

(i) "Master Degree from a recognized University or Institution in Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or any other subject as approved by Food Authority from time to time

OR

PG Diploma of atleast one year duration from a recognized University or Institution in Food Safety and Quality Assurance (under appropriate nomenclature) and approved by the Food Authority from time to time

OR

BE or B.Tech in Food Technology or Dairy Technology or Biotechnology or Oil Technology or Food Process Engineering or Food Processing Technology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Bachelor's degree (not less than four years duration) in Medicine or Veterinary sciences or Fisheries or Animal Sciences or any other subject as approved by Food Authority from time to time.

Desirable qualification:-

Doctorate Degree in any of the aforesaid subjects

and

(ii) five Years relevant experience

Desirable: Graduate Aptitude Test Engineering or Council of Scientific and Industrial Research or Indian Council of Agricultural Research National Eligibility Test.

Note 1: Out of the total experience sought, two years of experience should be in immediate lower pay level in central dearness allowance, or equivalent industrial dearness allowance scale (as applicable) and in case of candidates working in private sector he or she shall be drawing minimum comparable annual cost to company for last two years to be decided by the competent authority and shall be indicated in the advertisement on each occasion

Note2: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

Note 3: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

- 8 Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes
- 9 Period of probation if any

10 Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods Two Years

No

(i) 60% by promotion failing which deputation (including short-term contract)or absorption(ii) 40% by direct recruitment

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

For promotion:

80% from Technical Officer in Level 7(Rs.44,900-1,42,400) with three years' service in the grade rendered after appointment thereto on a regular basis and

20% from CFSO in Level 7 (Rs.44,900-1,42,400) with three years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: The eligibility list for promotion shall be prepared with reference to the date of completion by the officers of the prescribed qualifying service in their respective grade or post.

Note 2: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

For deputation (Including Short Term Contract) or absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations :

(a)(i) Holding analogous post on regular basis in the parent cadre or department; or

(ii) with two years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 8 or equivalent in the parent cadre or department; or

(ii) With three years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 7 or equivalent in the parent cadre or department; or

(iii)with eight years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 6 or equivalent in the parent cadre or department and

(b) Possessing the educational qualification prescribed for direct recruitment under column 7.

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall consist of –

(i) Chief Executive Officer, Food Safety and Standards Authority of India - Chairman.

(ii) Executive Director, Food Safety and Standards Authority of India- Member

(iii) Advisor, Food Safety and Standards Authority of India - Member.

(iv)One expert of appropriate level to be nominated Chairperson, Food Safety and Standards Authority of India - Member.

13 Circumstances in which Union Not Applicable

Public Service Commission is to be consulted in making recruitment

| Sl. No. | | |
|------------|--|--|
| 1 | Name of Post | Food Analyst |
| 2 | Number of posts | "10*(2018)" |
| 3 | Classification of post | General Central Service, Group-A Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 10 (Rs.56,100-1,77,500) |
| 5 | Whether selection post or non selection post | Not Applicable |
| ~ | | 25 Marine |

- 6 Age limit for direct recruits 35 Years
- 7 Educational and other qualifications required for direct recruits

(i) Master's degree in Chemistry or Biochemistry or microbiology or Dairy Chemistry or Food Technology, Food and Nutrition or Bachelor of Technology in Dairy or Oil or degree in Veterinary Sciences from a university established in India by law or is an associate of the Institution of Chemists (India) by examination in the section of Food Analysts conducted by the Institution of Chemists (India) or any other equivalent qualification recognized and notified by the Central government for such purposes and has not less than three years experience in the analysis of food; and

(ii) Has been declared qualified for appointment as a Food Analyst by a board appointed and notified by the Authority

Desirable: Graduate Aptitude Test Engineering or Council of Scientific and Industrial Research or Indian Council of Agricultural Research National Eligibility Test.

Note 1: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

Note 2: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

| 8 | Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes | No |
|----|--|----------------------------|
| 9 | Period of probation if any | Two Years |
| 10 | Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods | 100% by direct recruitment |
| 11 | In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made | Not Applicable |

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee consists of :-

- (i) Chief Executive Officer, Food Safety and Standards Authority of India Chairman.
- (ii) Advisor, Food Safety and Standards Authority of India Member
- (iii) Executive Director, Food Safety and Standards Authority of India Member.
- (iv) One outside expert of appropriate level to be nominated by Chairperson, Food Safety and Standards Authority of India Member
- 13 Circumstances in which Union Not Applicable Public Service Commission is to be consulted in making recruitment

| Sl. No. 1 | Name of Post | Technical Officer |
|-----------------|--|---|
| 2 | Number of posts | "255*(2018)" |
| 3 | Classification of post | General Central Service, Group-B Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 07 (Rs.44,900-1,42,400) |
| 5 | Whether selection post or non selection post | The Technical Officer on completion of 3 rd Year and 6 th Year may be granted non-functional upgradation in pay Level 8 and 9 respectively subject to their vigilance clearance. Not applicable |
| 6 | Age limit for direct recruits | 30 Years |

7 Educational and other qualifications required for direct recruits

"Master Degree from a recognized University or Institution in Chemistry or Biochemistry or Food Technology or Food Science & Technology or Food & Nutrition or Edible Oil Technology or Microbiology or Dairy Technology or Agricultural or horticultural Sciences or Industrial Microbiology or Toxicology or Public Health or Life Science or Biotechnology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or any other subject as approved by Food Authority from time to time

OR

PG Diploma of atleast one year duration from a recognized University or Institution in Food Safety and Quality Assurance (under appropriate nomenclature) and approved by the Food Authority from time to time

OR

BE or B.Tech in Food Technology or Dairy Technology or Biotechnology or Oil Technology or Food Process Engineering or Food Processing Technology or Fruit & Vegetable Technology or Food Safety & Quality Assurance or Bachelor's degree (not less than four years duration) in Medicine or Veterinary sciences or Fisheries or Animal Sciences or any other subject as approved by Food Authority from time to time.

Desirable: Graduate Aptitude Test Engineering or Council of Scientific and Industrial Research or Indian Council of Agricultural Research National Eligibility Test.

Note 1: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

- 8 Whether age and educational No qualifications prescribed for direct recruits will apply in case of promotes
- 9 Period of probation if any Two Years
- 10 Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be

100% by direct recruitment

filled by various methods

- 11 In case of recruitment by promotion Not Applicable or deputation or absorption, grades from which promotion or deputation or transfer to be made
- 12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall consists of:

- (i) Executive Director, Food Safety and Standards Authority of India Chairman
- (ii)Advisor, Food Safety and Standards Authority of India Member
- (iii) Director, Food Safety and Standards Authority of India Member
- (iv) One outside expert of appropriate level to be nominated by Chief Executive Officer, Food Safety and Standards Authority of India Member
- 13 Circumstances in which Union Not Applicable Public Service Commission is to be consulted in making recruitment

S1

| No. 1 | Name of Post | Central Food Safety Officer |
|----------|--|---|
| 2 | Number of posts | "74*(2018)" |
| 3 | Classification of post | General Central Service, Group-B Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 07 (Rs.44,900-1,42,400) |
| 5 | Whether selection post or non selection post | The Central Food Safety Officer on completion of 3 rd Year and 6 th Year may be granted non-functional pay Level 8 and 9 respectively subject to their vigilance clearance. Not applicable |
| 6 | Age limit for direct recruits | 30 Years |

Educational and other qualifications required for direct recruits 7

(i) Degree in Food Technology or Dairy Technology or Biotechnology or Oil Technology or Agricultural Science or Veterinary Sciences or Bio-Chemistry or Microbiology or Masters Degree in Chemistry or degree in medicine from a recognized University, or (ii)any other equivalent or recognized qualification notified by the Central Government.

Desirable: Graduate Aptitude Test Engineering or Council of Scientific and Industrial Research or Indian Council of Agricultural Research National Eligibility Test.

Note 1: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

| 8 | Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes | No |
|----|--|---|
| 9 | Period of probation if any | 2 Yea (Duri succe Auth for th |
| 10 | Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods | 100% |

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

ars

ing the period of probation direct recruits shall have to essfully complete training as specified by the Food nority in a recognized institute or Institution approved he purpose for confirmation)

% by direct recruitment

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall consists of:

- (i) Executive Director, Food Safety and Standards Authority of India Chairman
- (ii) Advisor, Food Safety and Standards Authority of India Member
- (iii) Director, Food Safety and Standards Authority of India Member
- (iv) One outside expert of appropriate level to be nominated by Chief Executive Officer, Food Safety and Standards Authority of India Member
- 13 Circumstances in which Union Not Applicable Public Service Commission is to be consulted in making recruitment

S1.

| No. 1 | Name of Post | Chief Technology Officer |
|----------|--|--|
| 2 | Number of posts | "1*(2018)" |
| 3 | Classification of post | General Central Service, Group-A, Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 13 (Rs.1,23,100-2,15,900) or Consolidated remuneration in the range of Rs. (160000- 258300) depending upon year of experience |
| 5 | Whether selection post or non selection post | Not Applicable |
| 6 | Age limit for direct recruits | 50 Years |

7 Educational and other qualifications required for direct recruits

(i) Bachelor's or Master's Engineering degree in any stream from a reputed university.(ii) Should have a minimum of sixteen years in the Information Tenchnology industry with at least ten. years into large application development.(iii) Should have at least five years of experience of working with the Government or Public Sector

Note 1: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

Note 2: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

| 8 | Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes | Not applicable |
|----|--|----------------------------|
| 9 | Period of probation if any | One Year |
| 10 | Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods | By 100% direct Recruitment |
| 11 | In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made | Not applicable |

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall comprise of:-

- (i) Chairperson, Food Safety and Standards Authority of India -Chairman
- (ii) Chief Executive Officer, Food Safety and Standards Authority of India- Member
- (iii) One representative nominated by Ministry of Health and Family Welfare Member
- (iv) One outside expert of appropriate level to be nominated by Chairperson, Food Safety and Standards Authority of India- Member.
- 13 Circumstances in which Union Not applicable Public Service Commission is to be consulted in making recruitment

S1.

| No. 1 | Name of Post | Senior Manager (IT) |
|----------|--|--|
| 2 | Number of posts | "2*(2018)" |
| 3 | Classification of post | General Central Service, Group-A, Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 12 (Rs.78,800-2,09,200) or Consolidated remuneration in the range of Rs.110000- Rs.275000 depending upon years of experience |
| 5 | Whether selection post or non selection post | Selection |
| 6 | Age limit for direct recruits | 50 Years |

⁷ Educational and other qualifications required for direct recruits

- (i) B. Tech or M. Tech in Computer Science or any other Engineering Discipline or MCA or Bachelor's Degree in Relevant field.
- (ii) ten years of total experience

percentage of the vacancies to be

filled by various methods

(iii) minimum five years' experience in relevant field.

Note 1: Out of the total experience sought, two years of experience should be in immediate lower pay level in central dearness allowance, or equivalent industrial dearness allowance scale (as applicable) and in case of candidates working in private sector he or she shall be drawing minimum comparable annual cost to company for last two years to be decided by the competent authority and shall be indicated in the advertisement on each occasion

Note 2: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

Note 3: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them. Note 4: The aforesaid educational qualification & experience is the basic eligibility criteria. Additional requirements on functional basis, if any, shall be mentioned in the advertisement on each occasion.

| 8 | Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes | Not applicable |
|----|--|--|
| 9 | Period of probation if any | one Year |
| 10 | Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and | (i) By 25% by promotion failing which deputation (including short term contract)or absorption.(ii) By 75% by direct recruitment |

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

For promotion:

Manager (IT) in Level 11(Rs. 6770470-208700) with five years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

For deputation (including short term contract)or absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations:-

(a)(i) Holding analogous post on regular basis in the parent cadre or department; or

(ii) With five years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 11 or equivalent; and

(b) Possessing the educational qualification prescribed for direct recruitment under column 7.

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee for shall consists of:

(i)Chief Executive Officer, Food Safety and Standards Authority of India- Chairman.(ii) Executive Director, Food Safety and Standards Authority of India- Member

(iii) CTO, Food Safety and Standards Authority of India- Member.

(iv) One outside expert of appropriate level to be nominated by Chairperson, Food Safety and Standards Authority of India - Member

S1. No. Name of Post Manager (IT) 1 2 Number of posts "2*(2018)" 3 Classification of post General Central Service, Group-A, Non-Ministerial 4 Level in the Pay Matrix Pav Level 11 (Rs.67.700-2.08.700) or Consolidated remuneration in the range of Rs.95000-Rs.270000 depending upon years of experience 5 Whether selection post or non Selection selection post

- 6 Age limit for direct recruits 40 Years
- 7 Educational and other qualifications required for direct recruits

i) B. Tech or M. Tech in Computer Science or any other Engineering Discipline or MCA or Bachelor's Degree in Relevant field.

(ii) eight years of total experience

(iii) minimum five years' experience in relevant field.

Note 1: Out of the total experience sought, two years of experience should be in immediate lower pay level in central dearness allowance, or equivalent industrial dearness allowance scale (as applicable) and in case of candidates working in private sector he or she shall be drawing minimum comparable annual cost to company for last two years to be decided by the competent authority and shall be indicated in the advertisement on each occasion

Note 2: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

Note 3: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

Note 4: The aforesaid educational qualification & experience is the basic eligibility criteria. Additional requirements on functional basis, if any, shall be mentioned in the advertisement on each occasion.

| 8 | Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes | Not applicable |
|----|---|-------------------------------|
| 9 | Period of probation if any | Two Years |
| 10 | Method of recruitment whether by direct recruitment or by promotion | By 100% prom short term contr |

10 Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods By 100% promotion failing which deputation(including short term contract) or absorption or direct recruitment on contract basis

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

For promotion:

Deputy Manager (IT) in Level 10(Rs. 56,100-1,77,500) with five years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

For deputation (including short term contract)or absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations:-

(i) Holding analogous post on regular basis in the parent cadre or department; or

(i) With three years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 7 or equivalent; and

(b) Possessing the educational qualification as prescribed for direct recruitment under column 7.

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee for shall consists of:

(i) Chief Executive Officer, Food Safety and Standards Authority of India- Chairman.

(ii) Executive Director, Food Safety and Standards Authority of India- Member

(iii)CTO, Food Safety and Standards Authority of India- Member.

(iv) One outside expert of appropriate level to be nominated by Chairperson, Food Safety and Standards Authority of India - Member

| 51. No. 1 | Name of Post | Deputy Manager (IT) |
|-----------------|--|---|
| 2 | Number of posts | "4*(2018)" |
| 3 | Classification of post | General Central Service, Group-A, Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 10 (Rs.56,100-1,77,500) or Consolidated remuneration in the range of Rs.80000- Rs.234000 depending upon years of experience |
| 5 | Whether selection post or non selection post | Selection |

- 6 Age limit for direct recruits 35 Years
- 7 Educational and other qualifications required for direct recruits

(i) B. Tech or M. Tech in Computer Science or any other Engineering Discipline or MCA or Bachelor's Degree in Relevant field.

(ii) six years of total experience

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(iii) minimum three years' experience in relevant field.

Note 1: Out of the total experience sought, two years of experience should be in immediate lower pay level in central dearness allowance, or equivalent industrial dearness allowance scale (as applicable) and in case of candidates working in private sector he or she shall be drawing minimum comparable annual cost to company for last two years to be decided by the competent authority and shall be indicated in the advertisement on each occasion

Note 2: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

Note 3: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

Note 4: The aforesaid educational qualification and experience is the basic eligibility criteria. Additional requirements on functional basis, if any, shall be mentioned in the advertisement on each occasion.

- 8 Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes
- 9 Period of probation if any
- 10 Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods

Not applicable

Two Years

By 100% promotion failing which deputation(including short term contract) or absorption or direct recruitment on contract basis

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

For promotion:

Assistant Manager (IT) in Level 7(Rs. 44,900-1,42,400) with three years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

For deputation (including short term contract)or absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations:-

(i) Holding analogous post on regular basis in the parent cadre or department; or

(ii) With three years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 7 or equivalent; and

(b) Possessing the educational qualification prescribed for direct recruitment in column 7

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee for shall consists of:

(i) Chief Executive Officer, Food Safety and Standards Authority of India- Chairman.

(ii) Executive Director, Food Safety and Standards Authority of India- Member

(iii)CTO, Food Safety and Standards Authority of India- Member.

(iv) One outside expert of appropriate level to be nominated by Chairperson, Food Safety and Standards Authority of India - Member

| SI. No. | | |
|------------|--|---|
| 1 | Name of Post | Assistant Manager (IT) |
| 2 | Number of posts | "10*(2018)" |
| 3 | Classification of post | General Central Service, Group-B Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 07 (Rs.44,900-1,42,400) or Consolidated remuneration in the range of Rs.60000- Rs.186000 depending upon years of experience |
| 5 | Whether selection post or non selection post | Selection |
| 6 | Age limit for direct recruits | 30 Years |

7 Educational and other qualifications required for direct recruits

(i) B. Tech or M. Tech in Computer Science or any other Engineering Discipline or MCA or Bachelor's Degree in Relevant field.

(ii) 5 Years of total experience (iii) minimum 3 years' experience in relevant field

Note 1: Out of the total experience sought, two years of experience should be in immediate lower pay level in central dearness allowance, or equivalent industrial dearness allowance scale (as applicable) and in case of candidates working in private sector he or she shall be drawing minimum comparable annual cost to company for last two years to be decided by the competent authority and shall be indicated in the advertisement on each occasion

Note 2: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

Note 3: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

Note 4: The aforesaid educational qualification and experience is the basic eligibility criteria. Additional requirements on functional basis, if any, shall be mentioned in the advertisement on each occasion.

8 Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes

Not applicable

9 Period of probation if any

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10 Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods Two Years

By 95%- direct recruitment and by 5% promotion failing which deputation(including short term contract) or absorption

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

For promotion: IT Assistant in Level 6(Rs. 35400-112400) with five years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service For Deputation (including short term contract) Absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations:-

(a)(i) Holding analogous post on regular basis in the parent cadre or department; or

(ii) With five years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 6 or equivalent in the parent cadre or department; and

(b) Possessing the educational qualification prescribed for direct recruitment under column 7.

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall consists of:

(i) Executive Director, Food Safety and Standards Authority of India - Chairman

(ii) CTO, Food Safety and Standards Authority of India- Member

(iii) Director, Food Safety and Standards Authority of India- Member

(iv)One outside expert of appropriate level to be nominated by Chief Executive Officer, Food Safety and Standards Authority of India - Member

| Sl. No. | Newsee C.D | |
|------------|--|--|
| 1 | Name of Post | IT Assistant |
| 2 | Number of posts | "6*(2018)" |
| 3 | Classification of post | General Central Service, Group-C Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 06 (Rs.35400-112400) or Consolidated remuneration in the range of Rs. 50000- 150000 depending upon years of experience |
| 5 | Whether selection post or non selection post | Not applicable |
| 6 | Age limit for direct recruits | 30 Years |
| 7 | Educational and other qualifications requi | ired for direct recruits |
| | (i) Bachelor's Degree. | |
| | Note:- The aforesaid educational qualification functional basis, if any, shall be mentioned | ation is the basic eligibility criteria. Additional requirements on ad in the advertisement on each occasion. |
| 8 | Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes | Not applicable |
| 9 | Period of probation if any | Two Years |
| 10 | Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods | By 100%-direct recruitment |
| 11 | In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made | Not applicable |
| 12 | If a Departmental Promotion Committee | exists, what is its composition |
| | Selection Committee shall consists of: (i)Director, Food Safety and Standards Au (ii) CTO, Food Safety and Standards Au (iii)Deputy Director- Member (iv)One outside expert of appropriate leve Standards Authority of India - Member | • |
| 13 | Circumstances in which Union Public Service Commission is to be consulted in making recruitment | Not applicable |

| SI. No. | | |
|------------|--|---|
| 1 | Name of Post | Principal Manager |
| 2 | Number of posts | "1*(2018)" |
| 3 | Classification of post | General Central Service, Group-A, Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 13 (Rs.1,23,100-2,15,900) or Consolidated remuneration in the range of Rs.165000-Rs.280000 depending upon year of experience |
| 5 | Whether selection post or non selection post | Not applicable |
| | | |

- 6 Age limit for direct recruits 50 Years
- 7 Educational and other qualifications required for direct recruits

(i) Post Graduate Degree or Diploma (Full Time courses) in journalism or Mass communication or Public Relation or MBA with specialization in Marketing from a recognized university or Institute

OR

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Post Graduate Degree or Diploma in Social Work or psychology or Labour and Social Welfare from a recognized university or Institute and

(ii) Sixteen years' experience in relevant area

Note 1: Out of the total experience sought, two years of experience should be in immediate lower pay level in central dearness allowance, or equivalent industrial dearness allowance scale (as applicable) and in case of candidates working in private sector he or she shall be drawing minimum comparable annual cost to company for last two years to be decided by the competent authority and shall be indicated in the advertisement on each occasion

Note 2: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

Note 3: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

Note 4: The aforesaid educational qualification and experience is indicative and may undergo change as per functional requirement which shall be mentioned in the advertisement on each occasion.

- 8 Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes
- 9 Period of probation if any
- 10 Method of recruitment whether by direct recruitment or by promotion

Not applicable

One Year By 100% direct recruitment or by deputation or absorption and percentage of the vacancies to be filled by various methods

- 11 In case of recruitment by promotion Not applicable or deputation or absorption, grades from which promotion or deputation or transfer to be made
- 12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee for shall consists of: (i) Chief Executive Officer, Food Safety and Standards Authority of India- Chairman.

(ii) Executive Director, Food Safety and Standards Authority of India- Member

(iii)Advisor, Food Safety and Standards Authority of India- Member.

(iv) Representative of Ministry of Health and Family Welfare -Member

(iv)One outside expert of appropriate level to be nominated by Chairperson, Food Safety and Standards Authority of India - Member

| | 51. No. | |
|---|--|--|
| 1 | Name of Post | Senior Manager |
| 2 | 2 Number of posts | "2*(2018)" |
| 3 | Classification of post | General Central Service, Group-A Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 12 (Rs.78,800-2,09,200) or Consolidated remuneration in the range of Rs.110000- Rs.275000 depending upon years of experience |
| 5 | Whether selection post or non selection post | Selection |

⁶ Age limit for direct recruits 50 Years

(i) Post Graduate Degree or Diploma (Full Time courses) in journalism or Mass communication or Public Relation or MBA with specialization in Marketing from a recognized university or Institute

OR

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Post Graduate Degree or Diploma in Social Work or psychology or Labour and Social Welfare from a recognized university or Institute and

(ii) Ten years' experience in relevant area

filled by various methods

Note 1: Out of the total experience sought, two years of experience should be in immediate lower pay level in central dearness allowance, or equivalent industrial dearness allowance. Scale (as applicable) and in case of candidates working in private sector he or she shall be drawing minimum comparable annual cost to company for last two years to be decided by the competent authority and shall be indicated in the advertisement on each occasion

Note 2: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

Note 3: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

Note 4: The aforesaid educational qualification and experience is indicative and may undergo change as per functional requirement which shall be mentioned in the advertisement on each occasion.

| 8 | Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes | Not applicable |
|----|---|---|
| 9 | Period of probation if any | One Year |
| 10 | Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be | (i) By 75% direct recruitment (ii) By 25% promotion failing which by deputation(including short term contract) or absorption |

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or

⁷ Educational and other qualifications required for direct recruits

deputation or transfer to be made

For promotion:

Manager in Level 11 (Rs. 67,700-2,08,700) with five years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

For deputation (including short term contract)or absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations:-

(a)(i) Holding analogous post on regular basis in the parent cadre or department; or

(i) With five years regular service in the grade rendered after appointment thereto on a regular basis in the pay level 11 or equivalent in the parent cadre or department; and

(b) Possessing the educational qualification prescribed for direct recruitment under column 7.

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee for shall consists of:

(i) Chief Executive Officer, Food Safety and Standards Authority of India- Chairman.

(ii) Executive Director, Food Safety and Standards Authority of India- Member

(iii)Advisor, Food Safety and Standards Authority of India- Member.

(iv)One outside expert of appropriate level to be nominated by Chairperson, Food Safety and Standards Authority of India - Member

| 51. No. 1 | Name of Post | Manager |
|-----------------|--|---|
| 2 | Number of posts | "8*(2018)" |
| 3 | Classification of post | General Central Service, Group-A Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 11 (Rs.67,700-2,08,700) or Consolidated remuneration in the range of Rs.95000- Rs.270000 depending upon years of experience |
| 5 | Whether selection post or non selection post | Selection |

- 6 Age limit for direct recruits 40 Years
- 7 Educational and other qualifications required for direct recruits

(i) Post Graduate Degree or Diploma (Full Time courses) in journalism or Mass communication or Public Relation or MBA with specialization in Marketing from a recognized university or Institute <u>OR</u>

Post Graduate Degree or Diploma in Social Work or psychology or Labour and Social Welfare from a recognized university or Institute

OR

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Master's degree in Library Sciences or Library and Information Science from a recognized University or Institute

and

(ii) Eight years' experience in relevant area

Note 1: Out of the total experience sought, two years of experience should be in immediate lower pay level in central dearness allowance, or equivalent industrial dearness allowance scale (as applicable) and in case of candidates working in private sector he or she shall be drawing minimum comparable annual cost to company for last two years to be decided by the competent authority and shall be indicated in the advertisement on each occasion

Note 2: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

Note 3: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

Note 4: The aforesaid educational qualification and experience is indicative and may undergo change as per functional requirement which shall be mentioned in the advertisement on each occasion.

- 8 Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes
- 9 Period of probation if any
- 10 Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods

Not applicable

Two Years

(i) 75% direct recruitment

(ii) 25% promotion failing which by deputation(including short term contract) or absorption

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

For promotion:

Deputy Manager in Level 10 (Rs. 56,100-1,77,500) with five years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

For deputation (including short term contract)or absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations:-

(a)(i) Holding analogous post on regular basis in the parent cadre or department; or

(i) With five years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 10 or equivalent in the parent cadre or department; and

(b) Possessing the educational qualification prescribed for direct recruitment under column 7.

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee for shall consists of:

(i) Chief Executive Officer, Food Safety and Standards Authority of India- Chairman.

(ii) Executive Director, Food Safety and Standards Authority of India- Member

(iii)Advisor, Food Safety and Standards Authority of India- Member.

(iv)One outside expert of appropriate level to be nominated by Chairperson, Food Safety and Standards Authority of India - Member

| SI. No. | | |
|------------|--|---|
| 1 | Name of Post | Deputy Manager |
| 2 | Number of posts | "16*(2018)" |
| 3 | Classification of post | General Central Service, Group-A Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 10 (Rs.56,100-1,77,500) or Consolidated remuneration in the range of Rs.80000- Rs.234000 depending upon years of experience |
| 5 | Whether selection post or non selection post | Selection |

- 6 Age limit for direct recruits 35 Years
- 7 Educational and other qualifications required for direct recruits

(i) Post Graduate Degree or Diploma (Full Time courses) in journalism or Mass communication or Public Relation or MBA with specialization in Marketing from a recognized university or Institute <u>OR</u>

)Post Graduate Degree or Diploma in Social Work or psychology or Labour and Social Welfare from a recognized university or Institute

<u>OR</u>

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Master's degree in Library Sciences or Library and Information Science of a recognized University or Institute

(ii) Six years' experience in relevant area

Note 1: Out of the total experience sought, two years of experience should be in immediate lower pay level in central dearness allowance, or equivalent industrial dearness allowance scale (as applicable) and in case of candidates working in private sector he or she shall be drawing minimum comparable annual cost to company for last two years to be decided by the competent authority and shall be indicated in the advertisement on each occasion

Note 2: Qualifications are relaxable at the discretion of the Competent Authority in the case of candidates otherwise well qualified.

Note 3: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them. Note 4: The aforesaid educational qualification and experience is indicative and may undergo change as per functional requirement which shall be mentioned in the advertisement on each occasion.

8 Whether age and educational qualifications prescribed for direct recruits will apply in case of promotes Not applicable

Two Years

- 9 Period of probation if any
- 10 Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods

(i) 75% direct recruitment(ii) 25% promotion failing which by deputation(including short term contract) or absorption

11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

For promotion:

Assistant Manager in Level 7(Rs. 44,900-1,42,400) with three years' service in the grade rendered after appointment thereto on a regular basis.

Note 1: Where juniors who have completed their qualifying or eligibility service are being considered for promotion, their seniors would also be considered provided they are not short of the requisite qualifying or eligibility service by more than half of such qualifying or eligibility service, or two years, whichever is less, and have successfully completed their probation period for promotion to the next higher grade along with their juniors who have already completed such qualifying or eligibility service

For deputation (including short term contract) or absorption:

Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations:-

(i) Holding analogous post on regular basis in the parent cadre or department; or

(ii) With three years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 7 or equivalent; and

(b) Possessing the educational qualification prescribed for direct recruitment in column 7

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee for shall consists of:

(i) Chief Executive Officer, Food Safety and Standards Authority of India- Chairman.

(ii) Executive Director, Food Safety and Standards Authority of India- Member

(iii)Advisor, Food Safety and Standards Authority of India- Member.

(iv)One outside expert of appropriate level to be nominated by Chairperson, Food Safety and Standards Authority of India - Member

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| No. 1 | Name of Post | Assistant Manager |
|----------|--|---|
| 2 | Number of posts | "8*(2018)" |
| 3 | Classification of post | General Central Service, Group-B Non-Ministerial |
| 4 | Level in the Pay Matrix | Pay Level 07 (Rs.44,900-1,42,400) or Consolidated remuneration in the range of Rs.60000- Rs.186000 depending upon years of experience |
| 5 | Whether selection post or non selection post | Not applicable |
| 6 | Age limit for direct recruits | 30 Years |

7 Educational and other qualifications required for direct recruits

A.(i)Post Graduate Degree or Diploma (Full Time courses) in journalism or Mass communication or Public Relation or MBA with specialization in Marketing from a recognized university or Institute

<u>OR</u>

(ii)Post Graduate Degree or Diploma in Social Work or psychology or Labour and Social Welfare from a recognized university or Institute

<u>OR</u>

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B.(i)Bachelor's degree in Library Sciences or Library and Information Science of a recognized University or Institute

(ii)Two years professional experience in a Library under Central or State Govt. or Autonomous or Statutory Organisation or Public Sector Undertaking or University.

Note 1: Out of the total experience sought, two years of experience should be in immediate lower pay level in central dearness allowance, or equivalent industrial dearness allowance scale (as applicable) and in case of candidates working in private sector he or she shall be drawing minimum comparable annual cost to company for last two years to be decided by the competent authority and shall be indicated in the advertisement on each occasion

Note 2: Qualifications are relaxable at the discretion of the competent authority in the case of candidates otherwise well qualified.

Note 3: The qualification(s) regarding experience is relaxable at the discretion of the competent authority in the case of candidates belonging to Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that sufficient number of candidates from these communities possessing the requisite experience are not likely to be available to fill up the vacancy reserved for them.

Note 4: The aforesaid educational qualification and experience is indicative and may undergo change as per functional requirement which shall be mentioned in the advertisement on each occasion.

- Whether age and educational Not applicable
- qualifications prescribed for direct recruits will apply in case of

promotes

- 9 Period of probation if any
- 10 Method of recruitment whether by direct recruitment or by promotion or by deputation or absorption and percentage of the vacancies to be filled by various methods
- 11 In case of recruitment by promotion or deputation or absorption, grades from which promotion or deputation or transfer to be made

Two Years By 100% direct recruitment

Not applicable

12 If a Departmental Promotion Committee exists, what is its composition

Selection Committee shall consists of:
(i) Executive Director, Food Safety and Standards Authority of India – Chairman
(ii) Director, Food Safety and Standards Authority of India- Member
(iii) One outside expert of appropriate level to be nominated by Chief Executive Officer, Food Safety and Standards Authority of India - Member